## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) No.02/Chd/CHD/2018

In the matter of

Allahabad Bank ....Petitioner-Financial Creditor

Versus

Vardhman Chemtech Ltd. ....Respondent-Corporate Debtor

Present:: None for petitioner

Mr.Gaurav Mankotia, Advocate for respondent.

The Hon'ble Member (Judicial) is on official tour, hence the matter

is adjourned to 06.03.2018.

Sd/-Court Officer

February 20, 2018